

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 544
ANSWERED ON 06TH February, 2025**

ROAD SAFETY IN RAJASTHAN

544. SMT. MAHIMA KUMARI MEWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government takes special initiatives for road safety in road construction;**
- (b) if so, the details thereof of the road safety measures implemented in the country during the last five years including Rajasthan; and**
- (c) the number of fatalities in road accidents during the last five years, State-wise including Rajasthan?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) In so far as National Highways (NHs) are concerned, works are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as specifications for Road and Bridge Works. Necessary road safety measures are taken during design, construction, operation and maintenance stages. Further, Guidelines have been issued for regular safety audit of all NHs at design, construction, pre-opening stage of NH projects as well as on

existing NHs for ensuring road safety. Road construction for other categories of roads including State Highways is undertaken by States/UTs.

(b) Government in Ministry of Road Transport & Highways is primarily responsible for development, operation and maintenance of National Highways (NHs). Certain locations on NHs are identified as black spots based on occurrence of certain number of accidents involving fatalities and grievous injuries. Government has taken steps for immediate short-term measures on such black spots like road markings, signages, crash barriers, road studs, delineators, closure of unauthorized median openings, traffic calming measures, etc. Long-term measures like improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. are also taken on such black spots as per site investigations as permanent rectification measures.

(c) Details are at Annexure.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 544 FOR ANSWER ON 06.02.2025 ASKED BY SMT. MAHIMA KUMARI MEWAR REGARDING ROAD SAFETY IN RAJASTHAN**

State-wise number of Fatalities in India from 2018 to 2022						
S. No.	States/UTs	2018	2019	2020	2021	2022
1	Andhra Pradesh	7,556	7,984	7,039	8,186	8,293
2	Arunachal Pradesh	175	127	73	157	148
3	Assam	2,966	3,208	2,629	3,036	2,994
4	Bihar	6,729	7,205	6,699	7,660	8,898
5	Chhattisgarh	4,592	5,003	4,606	5,371	5,834
6	Goa	262	297	223	226	271
7	Gujarat	7,996	7,390	6,170	7,452	7,618
8	Haryana	5,118	5,057	4,507	4,706	4,915
9	Himachal Pradesh	1,208	1,146	893	1,052	1,032
10	Jharkhand	3,542	3,801	3,044	3,513	3,898
11	Karnataka	10,990	10,958	9,760	10,038	11,702
12	Kerala	4,303	4,440	2,979	3,429	4,317
13	Madhya Pradesh	10,706	11,249	11,141	12,057	13,427
14	Maharashtra	13,261	12,788	11,569	13,528	15,224
15	Manipur	134	156	127	110	127
16	Meghalaya	182	179	144	187	162
17	Mizoram	45	48	42	56	113
18	Nagaland	39	26	53	55	73
19	Odisha	5,315	5,333	4,738	5,081	5,467
20	Punjab	4,740	4,525	3,898	4,589	4,756
21	Rajasthan	10,320	10,563	9,250	10,043	11,104
22	Sikkim	85	73	47	56	92
23	Tamil Nadu	18,392	18,129	14,527	15,384	17,884
24	Telangana	6,603	6,964	6,882	7,557	7,559
25	Tripura	213	239	192	194	241
26	Uttarakhand	1,047	867	674	820	1,042
27	Uttar Pradesh	22,256	22,655	19,149	21,227	22,595
28	West Bengal	5,711	5,767	5,128	5,800	6,002
29	Andaman &	19	20	14	20	19

	Nicobar Islands					
30	Chandigarh	98	104	53	96	83
31	Dadra & Nagar Haveli	54	49	64*	76*	90*
32	Daman & Diu	35	28			
33	Delhi	1,690	1,463	1,196	1,239	1,461
34	J & K	984	996	728	774	805
35	Ladakh	NA	NA	NA	56	62
36	Lakshadweep	1	0	0	1	2
37	Puducherry	226	147	145	140	181
Total (all India)		1,57,593	1,58,984	1,38,383	1,53,972	1,68,491

Note:

J&K Includes Ladakh from 2017 to 2020

*** Dadra & Nagar Haveli Includes Daman & Diu Data**
